

C. A. T. Bench, JAIPUR

Date of Order

CP. 10/94 (TA 2424/86) Orders

30.12.94

Mr. Vinendra Lodhe - Counsel for the applicant.

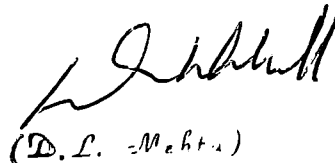
Mr. H.D. Sharma - Counsel for the respondents.

Hence the learned Counsel for
the parties:

The respondents have complied
with the orders. In the result,
the Contempt Petition is discharged.



(O. P. Sharma)
Administrative Member



(D. L. Mehta)
Vice-Chairman

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app. & resp. CP
on vid 4378 & 4379

Date 3-8-79

